

In the Central Administrative Tribunal
Calcutta Bench

CPC No. 68 of 1998
(CA No. 1431 of 1996)

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Jayanti Gupta & Anr.

- VS -

For the Applicant : Mr. Samir Ghosh, Advocate

For the Respondents: Ms. U. Sanyal, Advocate

Heard on : 9-7-99

Date of Judgement : 9-7-99

ORDER

Ld. Advocate Mr. Ghosh submits that the applicant does not want to proceed with the application since he got the relief. Prayer is allowed. Accordingly, CPC is disposed of.


(D. Purkayastha)
Member (J)